

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/442/2020
NAME OF PETITIONER : Mayura's Industrial Services
NAME OF RESPONDENT : Shivsu Canadian Clear Waters Ltd
SECTION : 9 of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/337/CHE/2021 IN IBA/442/2020
NAME OF PETITIONER : Shivsu Canadian Clear Waters Ltd
NAME OF RESPONDENT : Mayura's Industrial Services
SECTION : 60(5) of IBC 2016 R/w Rule 15 of NCLT Rules 2016

28. IBA/442/2020
29. IA/337/CHE/2021 IN IBA/442/2020

ORDER

Petitioner in IBA/442/2020 and Respondent in IA/337/CHE/2021 is represented by Mr. A.G. Sathiyarayanan, Advocate and Respondent in IBA/442/2020 and Applicant in IA/337/CHE/2021 is represented by Mr. Gowtham S Raman, Advocate are present through video conferencing platform.

It is represented that there is a possibility of final settlement and even a copy of the Demand Draft has been given to the Petitioner to show the bona-fide of the Respondent.

List this matter on **10.08.2021**, for reporting settlement.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)